

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION

IA No. 3049/2024 - EXEMPTION FROM FILING O.T.

IA No. 14361/2024 - SUSPENSION OF SENTENCE)

WITH

SLP(Crl) No. 7226/2024 (II)

(FOR ADMISSION and IA No.106578/2024-EXEMPTION FROM FILING O.T.)

Date : 13-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s)

Mr. R.c. Mishra, Sr. Adv.
Mr. Mahendra Kumar, Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Ilin Saraswat, Adv.
Ms. Ilma, Adv.
Mr. Ananya Mishra, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Mr. Rahul Ranjan Singh, Adv.
Mr. Ashutosh Mishra, Adv.

For Respondent(s)

Mr. Ajay Kumar Mishra, Ag, Up, Sr. Adv.
Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Yatindra Singh, Sr. Adv.
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Mr. Rahul Ranjan Singh, Adv.
Mr. Ashutosh Mishra, Adv.

Mr. Sidhartha Dave, Sr. Adv.
Mr. Chandra Bhushan Prasad, AOR
Ms. Pragya Priya, Adv.

Mr. Akhand Pratap Singh, Adv.
Mr. Ravi Anand, Adv.
Mr. Swarn Jha, Adv.
Ms. Tanisha Kaushal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 20.01.2025 immediately after the fresh cases
are heard.

List along with SLP (Crl.) Dy. No.58250/2024.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)